

NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/66/IB/2017

PETITION NUMBER

: CP/467/IB/2017P

NAME OF THE APPLICANT

: G.V.RAVIKUMAR (RP) IN THE MATTER OF

THIRUPUR SURYA TEXTILES PVT LTD

UNDER SECTION

: 33(2)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

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ORDER

Counsel for RP present. Counsel for Corporate Debtor present. Matter is adjourned for arguments. Put up on 10.01.2018 at 10.30 A.M.

> (CH. MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)

ghk